

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Execution Petition 21(ND)2017
Execution Petition 23(ND)2017
Execution Petition 24(ND)2017
Execution Petition 25(ND)2017
in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Sh. Vijay Prakash Arora V/s. Unitech Ltd.
Smt. Madhubala Arora V/s. Unitech Ltd.
Sh. Vijay Prakash Arora V/s. Unitech Ltd.
Smt. Madhubala Arora V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Kunal Soni

Order

Ld. Counsel for the Respondent has given details of certain other bank accounts of the Judgement Debtor in which amounts are available to satisfy the claim of the Decree Holder. These are:-

S. No.	Bank Name	Bank Address	Account Number	IFSC Code	Email Address
1	ICICI Bank Ltd.	ICICI Bank Ltd. SCO 18 & 19, HUDA Shopping	002105015504	ICIC0000021	gaurav.bajaj@icicibank.com, raman.malhotra@icicibank.com

		Centre, Sector-14, Market Complex, Gurugram (Gurgaon), Haryana- 122001			
2	ICICI Bank Ltd.	ICICI Bank Ltd. SCO 18 & 19, HUDA Shopping Centre, Sector-14, Market Complex, Gurugram (Gurgaon), Haryana- 122001	002105018174	ICIC0000021	gaurav.bajaj@icicibank.com raman.malhotra@icicibank.com
3.	ICICI Bank Ltd.	ICICI Bank Ltd. SCO 18 & 19, HUDA Shopping	002105014974	ICIC0000021	gaurav.bajaj@icicibank.com raman.malhotra@icicibank.com

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		Centre, Sector-14, Market Complex, Gurugram (Gurgaon), Haryana- 122001			
4.	ICICI Bank Ltd.	ICICI Bank Ltd. SCO 18 & 19, HUDA Shopping Centre, Sector-14, Market Complex, Gurugram (Gurgaon), Haryana- 122001	002105014450	ICIC0000021	gaurav.bajaj@icicibank.com raman.malhotra@icicibank.com
5.	ICICI Bank Ltd.	9A, Phelps Building, Inner Circle, Connaught	000705007439	ICIC0000007	Not known

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		Place, New Delhi- 110001			
6	State Bank of India	Mehrauli Road, Gurugram (Gurgaon), Haryana	10572582287 (already debit freezed by Hon'ble NCLT in May 2017)	SBIN0001565	sbi.01565@sbi.co.in

Accordingly, notice be issued to the Managers of the aforesaid Banks directing them to freeze the outward remittances of the amounts available and to file a report before this Tribunal how much amount is available as on date.

Notice to be effected Dasti on the Bank Manager.

To come up on 21st December, 2017.

Sd/-
(Ina Malhotra)
Member (J)